



## HARYANA LEGISLATIVE ASSEMBLY

(to be asked at a meeting of the Haryana Vidhan Sabha to be held on)

Un-Starred Questions

**29th August, 2023**

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Total Question - 40

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### To Complete the Work of Stadium

**81 Sh. DEEPAK MANGLA (Palwal):**

Will the Deputy Chief Minister be pleased to state whether it is a fact that the work of Ghughera Stadium has not been completed by the Government so far; if so, the time by which the work of abovesaid stadium is likely to be completed togetherwith the details thereof?

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### To Remove the 66KV line

**82 Sh. DEEPAK MANGLA (Palwal):**

Will the Energy Minister be pleased to state:-

a) whether it is a fact that a high tension 66KV line is passing over the new extension colony area in Palwal; and

b) if so, whether any survey has been conducted and the estimate of Rupees 3.65 crores has been made to remove the abovesaid line togetherwith the time by which the said work is likely to be started alongwith the details thereof?

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### **Details of Allotment of Plots**

**83 Sh. BHARAT BHUSHAN BATRA (Rohtak):**

Will the Chief Minister be pleased to state:-

a) the time when the work of allotment of plots in Sector 18, 18A, 21 and 21A in Rohtak was started togetherwith the number of persons to whom the plots have been allotted till July, 2023 alongwith the rate and category wise details thereof; and

b) the number of the commercial complexes allotted till July, 2023 on the Old ITI Ground in Rohtak togetherwith the rate and the details thereof?

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### **Details of Community Centres**

**84 Sh. BHARAT BHUSHAN BATRA (Rohtak):**

Will the Urban Local Bodies Minister be pleased to state:-

a) the number of Community Centres falling under the Municipal Corporation Rohtak togetherwith the details thereof;

b) whether the said Community Centres were constructed to facilitate the public and handed over to society/NGO for operation and the rates were fixed for all the functions; if so, the details of the rates fixed for the said centres;

c) whether the said Community Centres have been leased out by the Government;

d) if so, the scheme under which the said Community Centers have been leased out togetherwith the conditions thereof alongwith the details thereof;

e) the time when the decision to lease out the Community Centres have been taken by the Government togetherwith the reasons therefor; and

f) whether there is any provision of the Government to rent out the said centres to public on nominal rent; if not, the reasons therefor?

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### **To Hold Janta Darbars**

85 **Sh. PARDEEP CHAUDHRY (Kalka):**

Will the Chief Minister be pleased to state whether the members of opposition can hold Janta Darbars to address the Public grievances in their respective constituencies; if so, whether there is any provision to take action against the concerned officers for non-attendance of such Darbars?

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#### **To Solve the Problem of Dust Storm**

86 **Sh. PARDEEP CHAUDHRY (Kalka):**

Will the Environment, Forests & Wildlife Minister be pleased to state whether it is a fact that the people living in the area from Tangri Bridge to Tirlokpur chowk in the Kalka Assembly Constituency have accursed to live under the nuisance of perpetual dust storm; if so, the reasons of the dust storm togetherwith the steps taken or likely to be taken by the Government to solve this problem which is affecting the health of people in this area?

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#### **Details of MCG Land near Toll**

87 **Sh. NEERAJ SHARMA (Faridabad Nit):**

Will the Urban Local Bodies Minister be pleased to state:-

a) the total area of land of the Municipal Corporation Gurugram nearby the toll collection point on the Gurugram-Faridabad toll road;

b) whether the land of Municipal Corporation has been given by the Municipal Corporation, Gurugram to the toll company for its use; if so, the conditions on which the land has been given togetherwith the details thereof; and

c) whether the toll company has occupied the same area of land which was given by the Municipal Corporation Gurugram or more than that land at present; if so, the total excess area of Municipal Corporation which is under possession of the toll company?

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#### **Details of Compensatory Afforestation**

88 **Sh. NEERAJ SHARMA (Faridabad Nit):**

Will the Environment, Forests & Wildlife Minister be pleased to state:-

- a) whether the objectives of compensatory afforestation have been achieved in State and how much net recorded forest land has been diverted till to date in Shivaliks and Aravalis togetherwith how much has been compensated;
- b) whether the original sites of CA approved have been changed in the past and if so, reprojects for new sites were got reappeared by Forests department from GOI;
- c) the total funds under CAMPA in State left togetherwith the year wise expenditure since 1980 alongwith the number of plants which have become trees under CA;
- d) whether there is any vacant area for the CA in Aravalis;
- e) the details of the private area which falls in Aravali Safari Zone;
- f) the expected expenditure of the project safari and its distribution on plantation activities and non plantation activities; and
- g) whether any cost benefit analysis has been carried out of Safari project?

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#### **Permanent Arrangements to Drain-out the Dirty Water**

**89 Smt. NAINA SINGH CHAUTALA (Badhra):**

Will the Development and Panchayats Minister be pleased to state whether any permanent arrangements have been made by the Government to drain-out the dirty water from village Mehrana, Nandha, Kubja Nagar, Badhwana, Jhojhu Khurd, Kari Modh, Noswa, Pichopa Kalan, Kheri Sanwal, Palri, Dhani Phogat, Asawari, Nihalgarh, Gokal, Dhanasari, Rudrol, Chandwas, Balrod, Shishwala, Badal, Kakroli Hukmi, Santokhpura, Changrod, Kari Rupa-Dass, Makrana, Jhojhu Kalan, Chirya, Kadma, Badhra and Dudhwa of Badhra Assembly constituency; if so, the village-wise details thereof?

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#### **To Establish Divisional Office**

**90 Smt. NAINA SINGH CHAUTALA (Badhra):**

Will the Energy Minister be pleased to state the time by which the Divisional office of Power Department in Badhra is likely to be established togetherwith the details thereof?

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### **Details of Development Works Through Gram Darshan Portal**

**91 Smt. NAINA SINGH CHAUTALA (Badhra):**

Will the Development and Panchayats Minister be pleased to state:-

- a) the number of development works demanded by the villagers of Badhra Assembly Constituency so far through Gram Darshan Portal;
- b) the progress made by the concerned department in these development works so far togetherwith the details thereof; and
- c) the number of sanctioned development works related to Badhra Assembly Constituency which have been received through Gram Darshan Portal togetherwith the details thereof?

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### **Details of Crop Insurance**

**92 Sh. JAGBIR SINGH MALIK (Gohana):**

Will the Agriculture and Farmers Welfare Minister be pleased to state:-

- a) whether crops are being insured under Pradhan Mantri Fasal Bima Yojana in State; if so, since the inception of the scheme which companies are doing it in each district and the premium received by them and amount distributed to the farmers in each season; and
- b) the details of the claims pending with and solved by these companies and the reasons of rejection of claims since the inception of the scheme togetherwith the district-wise details thereof?

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### **To Develop Project on the Vacant Land**

**93 Sh. GHANSHYAM SARAF (Bhiwani):**

Will the Deputy Chief Minister be pleased to state whether there is any proposal under consideration of the Government to develop a project on the

vacant land from ROB upto STP on Bhiwani-Dadri road; if so, the time by which the abovesaid vacant land is likely to be included in any project?

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### **Amount Spent on Maintenance**

**94 Dr. KRISHAN LAL MIDDHA (Jind):**

Will the Energy Minister be pleased to state:-

a) the extent of amount spent by the Power department in Jind circle during the financial year 2023-2024 togetherwith the item-wise details thereof; and

b) the extent of the amount incurred on the maintenance in Jind circle during the financial year 2023-2024 togetherwith the division-wise details thereof?

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### **To Re-line/Reconstruct the Minor**

**95 Dr. KRISHAN LAL MIDDHA (Jind):**

Will the Chief Minister be pleased to state:-

a) whether there is any proposal under consideration of the Government to re-line/reconstruct the Sangatpura minor falling under the Jind Assembly Constituency; and

b) if so, the time by which it is likely to be re-lined/reconstructed ?

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### **Construction of New Disposal of Sewerage**

**96 Sh. LAKSHMAN NAPA (Ratia ):**

Will the Public Health Engineering Minister be pleased to state:-

a) whether it is a fact that the land was to be purchased through E-Bhumi portal for the construction of new disposal of sewerage in Ratia city togetherwith its present status; and

b) if so, the time by which the said work is likely to be completed?

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### **To Supply Electricity After Installing the Poles**

97 **Sh. SUBHASH GANGOLI (Safidon):**

Will the Energy Minister be pleased to state:-

a) whether it is a fact that the people of BPL Colonies in villages namely Singhpura, Gangoli and Bagru Khurd of Safidon Assembly Constituency are taking electricity from long distance by installing cable/wire on their own expense; and

b) if so, whether there is any proposal under consideration of the Government to supply the electricity after installing the poles in said colonies together with the time by which the said work is likely to be completed?

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#### **To Complete Sanctioned works**

98 **Sh. SUBHASH GANGOLI (Safidon):**

Will the Development and Panchayats Minister be pleased to state:-

a) whether there is any proposal under consideration of the Government to complete the works sanctioned under Vidhayak Adarsh Gram Yojana of last year, works sanctioned under CM code 25284 and work of Tyagi/Chamar Chaupal of village Muana sanctioned under the D-plan for which tender has been invited 8 months back in Safidon Assembly Constituency; if so, the details thereof; and

b) whether there is also any proposal under consideration of the Government to complete the work of passages sanctioned under Khet Khaliyan Yojana after inviting the tender in Safidon Assembly Constituency; if so, the time by which the said works are likely to be completed?

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#### **Estimated Cost of Driving Training School**

99 **Ch. AFTAB AHMED (Nuh):**

Will the Transport Minister be pleased to state:-

a) the total estimated cost of the project to open a proposed driving training school in Chhapera village of Nuh district;

b) the details of the works which have been completed so far; and

c) the time by which the said project is likely to be completed?

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### **Reasons for Not Starting the Classes**

100 **Ch. AFTAB AHMED (Nuh):**

Will the School Education Minister be pleased to state:-

a) whether it is a fact that the construction work of Mewat Model School in Chilawali and Jaisinghpur panchayat of Nuh district has been completed in the year 2020 but the classes have not been started so far; and

b) if so, the reasons therefor?

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### **Reasons for Delay in Construction Work**

101 **Ch. AFTAB AHMED (Nuh):**

Will the School Education Minister be pleased to state:-

a) whether it is a fact that the land of the proposed Government Middle School on Gaushala road of Nuh City has been transferred; and

b) the reasons for delay in the construction work of abovesaid school?

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### **Rate of Unemployment in State**

102 **Sh. BALRAJ KUNDU (Mehem):**

Will the Chief Minister be pleased to state:-

a) the total number of the youth who have enrolled their name in district employment offices during the last 8 years in State togetherwith the total number of youth out of them who have been provided permanent employment;

b) the rate of unemployment in State togetherwith the total number of Graduate, Post-Graduate and Professional Degree holders who are unemployed;

c) the district wise number of youth committed suicide due to unemployment from the year 2014 till to date; and



d) the district wise number of unemployed youth in State togetherwith the policy of the Government to reduce the unemployment in State?

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### **To Regularize the MPHWS**

**103 Sh. BALRAJ KUNDU (Mehem):**

Will the Health Minister be pleased to state whether there is any policy under consideration of the Government to regularize the 1540 MPHWS employees working since the year 2006 on the basis of their experiences?

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### **To Decrease the Unemployment Rate**

**104 Sh. BALRAJ KUNDU (Mehem):**

Will the Chief Minister be pleased to state:-

a) whether it is a fact that approximately 2 lac permanent posts are lying vacant in all the Departments of the State; and

b) if so, the scheme of the Government to decrease the unemployment rate by making permanent recruitment on the said vacant posts togetherwith the details thereof?

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### **Details of Restored Village Common Land**

**105 Sh. VARUN CHAUDHRY (Mullana ):**

Will the Deputy Chief Minister be pleased to state the district wise village common land (in acres) restored to Gram Panchayats in the land revenue records during the last two years in State?

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### **To Review the National Pension System**

**106 Sh. VARUN CHAUDHRY (Mullana ):**

Will the Chief Minister be pleased to state:-

- a) whether the Government has constituted a Committee to review the National Pension System; if so, the details of the terms of reference;
- b) the number of meetings held by the Committee and the number of meetings held with employees association alongwith names and date;
- c) the details of the report submitted; if not, the time by which it is likely to be submitted; and
- d) whether there is any proposal under consideration of the Government to revert to Old Pension Scheme considering the demand of the employees of State ?

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### **Benefits to PG Doctors**

**107 Sh. GHANSHYAM DASS (Yamunanagar):**

Will the Health Minister be pleased to state:-

- a) whether it is fact that there is no extra benefit in salary given to the specialist PG Doctors in comparison to MBBS Doctors and no specialist cadre has been formulated by the Government so far even after the announcement made by Hon<sup>ble</sup> Chief Minister;
- b) whether it is also a fact that there are so many drawbacks in the draft formulated recently for special cadre by the Government as a result of which it is still lying pending for implementation; and
- c) if so, the time by which the said draft/proposal is likely to be implemented after resolving the drawbacks?

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### **To Promote the Farming of Desi Cows**

**108 Sh. GHANSHYAM DASS (Yamunanagar):**

Will the Animal Husbandry and Dairying Minister be pleased to state:-

- a) whether it is a fact that the grant of Rs. 25000 is being given by the Government for farming of Desi Cow in State; if so, the purpose thereof togetherwith the target thereof; and
- b) the number of the persons to whom such grants have been provided

togetherwith whether there is any scheme of the Government to promote the Desi Cow so that more and more people could be attracted for farming of Desi Cow alongwith the details thereof?

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### **To Construct New School Building**

**109 Sh. GHANSHYAM DASS (Yamunanagar):**

Will the School Education Minister be pleased to state:-

a) whether it is a fact that the affiliation of Model Sanskriti School, Camp, Yamunanagar has been transferred from HBSE to CBSE as a result of which the strength of students is increased;

b) whether it is also a fact that the building of said school has been demolished due to dilapidated condition and the classes are being run in the 6 rooms of private building nearby the school on rent which is insufficient for the student strength of the school and the students and teachers are facing a lot of problem due to lack of school building as the construction work of new building has not been started so far; and

c) if so, the time by which the tender is likely to be invited togetherwith the grant sanctioned for demolition and construction respectively alongwith the details thereof?

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### **To Renovate/Upgrade the Stadium**

**110 Sh. AMIT SIHAG (Dabwali):**

Will the Chief Minister be pleased to state whether there is any proposal under consideration of the Government to renovate/upgrade the Guru Gobind Singh Stadium in Mandi Dabwali; if so, the detailed plan togetherwith the time by which the abovesaid work is likely to be started/completed?

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### **To Start Khet Khaliyan Scheme**

**111 Sh. AMIT SIHAG (Dabwali):**

Will the Agriculture and Farmers Welfare Minister be pleased to state whether there is any proposal under consideration of the Government to start the Khet

Khaliyan Scheme for paving the way to Dhanis in State; if so, the detailed Scheme togetherwith the time by which it is likely to be restarted?

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**To Construct E-Libraries, Gyms and Mahila Prashikshan Kendras**

**112 Sh. AMIT SIHAG (Dabwali):**

Will the Development and Panchayats Minister be pleased to state the time by which the e-libraries, gyms and mahila prashikshan kendras proposed by me under the Haryana Government Scheme for Block Dabwali and Odhan are likely to be constructed and made operational togetherwith the detailed design made by the concerned department for each of the above?

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**To Develop Residential Colonies**

**113 Sh. SITA RAM YADAV (Ateli):**

Will the Housing for All Minister be pleased to state whether there is any proposal under consideration of the Government to develop the residential colonies of the Housing Board in Ateli and Kanina city; if so, the time by which the said colonies are likely to be developed ?

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**To Set-up New Power Sub-stations**

**114 Sh. SITA RAM YADAV (Ateli):**

Will the Energy Minister be pleased to state the time by which the proposed new power sub-stations in village Baghot of Kanina Block and village Katkai and Neerpur Rajput of Ateli Nangal Block are likely to be set-up?

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**To Shift the Power House**

**115 Sh. SITA RAM YADAV (Ateli):**

Will the Energy Minister be pleased to state :-

a) whether it is a fact that the 132 KV Power House set up in Kanina came in the midst of the city and there is no way to take its line outside the city;

b) if so, whether there is any proposal under consideration of the Government

to shift the said 132 KV Power House on the vacant land of Manka Wali Bani togetherwith the time by which it is likely to be shifted ?

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### **To Construct the Building of PHC**

**116 Smt. NIRMAL RANI (Ganaur):**

Will the Health Minister be pleased to state whether there is any proposal under consideration of the Government to construct the new building of Primary Health Center of village Datauli under the Saansad Gram Yojana in the Ganaur Assembly Constituency; if so, the time by which the construction work of abovesaid building is likely to be completed?

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### **Work Under Har Ghar Nal Har Ghar Jal Yojana**

**117 Smt. NIRMAL RANI (Ganaur):**

Will the Public Health Engineering Minister be pleased to state the percentage of work completed under the 'Har Ghar Nal Har Ghar Jal Yojana' in Ganaur City of the Ganaur Assembly Constituency so far togetherwith the details thereof?

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### **Land Acquisition by HSVP in Gurugram**

**118 Sh. RAKESH DAULTABAD (Badshahpur):**

Will the Chief Minister be pleased to state:-

a) the regulation under which the HSVP has been authorized to acquire land in district Gurugram;

b) the mechanism of calculation of compensation awarded to owners/holders of land since year 2000;

c) the details of instances since year 2000 where the owners have refused to accept compensation for the land acquired;

d) the details of instances where the compensation for the land acquired has

not been collected by the beneficiaries since year 2000;

e) the details of instances where the land acquired by HSVP was transferred to private builders for development since 2000;

f) the details of acquired land which lies vacant or unused; and

g) the details of instances where the land acquired has been given back to its original holder/owner in Gurugram since year 2000?

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### **Details of Global City Gurugram**

**119 Sh. RAKESH DAULTABAD (Badshahpur):**

Will the Deputy Chief Minister be pleased to state:-

a) the revenue and employment Global City Project is expected to generate by timelines;

b) whether any study has been conducted to know the reasons for which the GIFT city failed to attract businesses and investments;

c) the expenditure incurred on and revenue raised by Global City Project so far;and

d) the project schedule with completion deadlines ?

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### **Details of Jungle Safari**

**120 Sh. RAKESH DAULTABAD (Badshahpur):**

Will the Environment, Forests & Wildlife Minister be pleased to state:-

a) the details of area identified by the Government for jungle safari in Gurugram's Aravali;

b) the details of area identified for jungle safari that is presently used for other purposes;

c) the expected timelines by which the Aravali jungle safari is likely to start operating; and

d) the project schedule with completion deadlines?

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Chandigarh.

Dated: The 29th August, 2023.

R.K. Nandal,

Secretary.